

ernmeni oi lile Peony's Republic of (hinu. the response of other countries to the suggestions made by the Prime Minister in her Broadcast on 7th July 1966 on finding ft peaceful solution to the Vietnam problem has not been unfavourable.

111 (1 EON BROADCAST

64. SHRIMATI 1 ALITHA (RAJA-GOPALAN): Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer given to Starred Question No. 826 in the Rajya Sahha on 2Mb March. 19*6 and slate:

(a) whether any settlement regarding election broadcast has since been reached between the political panics: and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMA'I TON AND BROADCASTING (SHRI RAJ BAHADUR): (a) The Government lms not received anv information in this regard so far.

ib) Docs not arise.

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65. SHRIMATI TARA RAMCHAN-DRA SATIIL. : Will the Minister of EXTERNAL AFFAIRS be pleased to stale when the Pillai Committee on the Indian Foreign Service is likely to submit its report ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : The report of the Committee is expected to be ready next month.

INDIANS IN SHANGHAI

66. RAJA SHANKAR PRATAP SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Indians in Shanghai have requested the Government of India for their repatriation; and

(b) if so. what action Government have taken in this regard ?

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. THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) :

(a) As a result of increasing hardships and restrictions placed on the practice of their trade by the Chinese authorities, many of the Indian nationals in Shanghai have expressed a desire to leave China after disposing of their assets. Mosi of the Indians concerned are owners of dak) cattle.

(b) The Indian Embassy in Peking has taken up with the Chinese Government the question of hardships being faced by the Indian community in Shanghai, the disposal of ltheir assets and the grant of facilities io those who wish to leave China. From time to time officers from the Embassy have been visiting Shanghai for meeting the Indian community.

12 Noon

OBSERVATIONS OF THE CHAIRMAN ON THE HAPPENINGS IN THE HOUSE ON THE 25TH JULY, 1 »£6

MR. CHAIRMAN: Before taking up the business on the Order Paper. I must p distress at the unfortunate incidents that look place in the House yesterday. Disorderlj conduct and disregard Of authority will discredit this House in the e'es of the people. Il is a matter of shame and sorrow to me that any Member of a House of Parliament representing the greatest democracy in the world should sometimes behave in a manner that can destroy the very l>isis of the democratic u:i\ of life. While I permit considerable latitude to Members, sometimes through procedure not strictly covered by rules, to bring to the notice of this House matters on which they may feel strongly. I may not allow this latitude to be abused by them. With the co-operation of both sides of this House it was possible to maintain the decorum so necessary for parliamentary discussions. I do hope this co-operation will coniiinue to be forthcoming in the future. The forum of Parliament and the right of free expression therein are things to be cherished, and not to be sullied. I would like to express the hope that what happend in this House yesterday would never be repeated.